

MOST URGENT
VIDHAN SABHA QUESTION

GOVERNMENT OF NCT OF DELHI
PUBLIC WORKS DEPARTMENT
5TH LEVEL "B" WING
DELHI SECRETARIAT: NEW DELHI

F.No.(102)/PWD-II/VSQ/STARRED(2)/2021 / 12164-65 **DATE: 31/12/21**

To

The Dy. Secretary,
Question Branch,
Delhi Legislative Assembly,
Question Branch, Old Secretariat,
New Delhi- 110054.

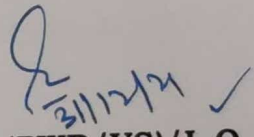
Sub: - Reply of Legislative Assembly (Starred) Question No. 02 raised by Sh. Abhay Verma, Hon'ble MLA during winter session 2021 due for 03.01.2022.

Sir,

Kindly refer to your letter No. F. 11(B-1) VI/2020-25/VSS/Question Branch/0216 dated 24/12/2021 on the subject cited above. In this regard, please find enclosed herewith 100 copies of reply of Vidhan Sabha Question as mentioned above for necessary action at your end. Further, the copy of the same has also been sent through e-mail.

Yours faithfully,

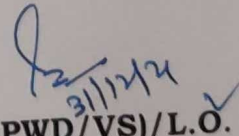
Encl: As above


Dy. Secretary (PWD/VS)/L.O.
011-23392589

F.No.(102)/PWD-II/VSQ/STARRED(2)/2021 / 12164-65 **DATE: 31/12/21**

Copy for information to:-

1. OSD to Hon'ble Minister (PWD)


Dy. Secretary (PWD/VS)/L.O.
011-23392589

विभाग का नाम :- लोक निर्माण विभाग, दिल्ली सरकार
विभाग का पता :- 5वाँ तल, बी-विंग, दिल्ली सचिवालय,
इन्द्रप्रस्थ संपदा, नई दिल्ली-110002.

तारांकित प्रश्न संख्या: 02

दिनांक: 03.01.2022

प्रश्नकर्ता का नाम: श्री अभय वर्मा

क्या लोक निर्माण विभाग मंत्री यह बताने की कृपा करेंगे कि:

क्र.स.	प्रश्न	उत्तर
क	दिल्ली में लगाए गए सीसीटीवी कैमरों का विधान सभा क्षेत्रवार विवरण;	दिल्ली में अभी तक 1,33,278 सीसीटीवी कैमरे लगाये जा चुके हैं विधानसभा क्षेत्रवार विवरण अनुलग्नक 'अ' के रूप में संलग्न है।
ख	1 अप्रैल, 2020 से 22 दिसंबर, 2021 तक लक्ष्मी नगर विधानसभा क्षेत्र में उपलब्ध कराई गई वाई-फाई सुविधा का विवरण;	लक्ष्मी नगर विधानसभा क्षेत्र में पब्लिक प्लेस पर 89 वाई-फाई हॉटस्पॉट एवं बस स्टॉप पर 28 वाई-फाई हॉटस्पॉट लगाए जा चुके हैं।
ग	किसी भी चुनाव क्षेत्र में वाई-फाई लगाने के लिए अपनाई जाने वाली प्रक्रिया;	माननीय मंत्री पीडब्ल्यूडी जीएनसीटीडी द्वारा अनुमोदित एसओपी के अनुसार वाई-फाई स्थापना के लिए अनुरोध पीडब्ल्यूडी जीएनसीटीडी के ऑनलाइन पोर्टल पर पंजीकृत आर डब्ल्यू ए या मार्केट एसोसिएशन से निर्धारित प्रपत्र में प्राप्त किया जा रहा है। आवश्यक औपचारिकताओं और माननीय मंत्री पीडब्ल्यूडी जीएनसीटीडी के अनुमोदन और वाई-फाई की मात्रा और व्यवहार्यता की जांच के बाद वाई-फाई स्थापित किया जाता है।
घ	इस प्रक्रिया में स्थानीय विधायक की क्या भूमिका होती है;	उपरोक्तानुसार।
ड	लक्ष्मी नगर विधानसभा क्षेत्र में विकास मार्ग, मदर डेयरी रोड तथा पटपड़गंज रोड आरओबी 36 हेतु विकास प्रस्तावों का विवरण;	<p>1. विकास मार्ग: -लक्ष्मी नगर Light Signal से करकरी मोड़ तक (3कि.मी.) सड़क के सौंदर्यीकरण का कार्य प्रगति पर है। इसकी लागत 21.5 करोड़ रुपये है। यह कार्य 3 महीने में पूरा किया जाएगा।</p> <p>2. मदर डेयरी आरओबी /36 मदर डेयरी आरओबी /36 रोड़ पर -गणेश चौक से एनएच(24) तक फुटपाथ व लक्ष्मी नगर से एनएच-24 तक सैन्ट्रल बर्ज पर रेलिंग लगाने का कार्य प्रगति पर है। इसकी निविदा राशि रु 49,03,183/- व कार्य को पूरा करने का समय 02 माह है।</p> <p>3. पटपड़गंज रोड़: -a) पटपड़गंज रोड़ पर "Remodeling of</p>

MD. LIAKAT MONDAL
ASSTT. DIR. (P.W.D.)
Govt. of NCT of Delhi
Estate,
New Delhi-110002

		<p>Drain at Patparganj Road from under pass to Ganesh Chowk" का कार्य चल रहा है। इसकी निविदा राशि रु .52,52,273/- है, कार्य को पूरा करने का समय: -2 माह है और कार्य प्रगति पर है।</p> <p>(b) पटपड़गंज रोड़ पर "Remodeling of Drain at Patparganj Road from Nirman Vihar Red light to Disused canal road" अनुमानित लागत रु .1,94,62,653/- कार्य को पूरा करने का समय: -4 माह निविदा आमंत्रण का कार्य प्रगति पर है।</p>
च	उन परियोजनाओं पर आने वाले खर्च का अनुमानित विवरण तथा इनको पूरा किए जाने की समय-सारिणी;	उपरोक्त 'ड़' के अनुसार।
छ	क्या इन सड़कों पर फुट ओवर ब्रिज बनाए जाने का कोई प्रस्ताव है; और	मदर डेयरी रोड़ पर गणेश चौक के पास फुट ओवरब्रिज बनाने का प्रस्ताव है। इसका प्राक्कलन प्रक्रिया में है।
ज	यदि हाँ, तो उसका विवरण क्या है?	उपरोक्त 'छ' के अनुसार।

यह उत्तर माननीय मंत्री, लोक निर्माण विभाग की स्वीकृति से जारी किया गया है।

मो. लिपिकात मोडल

(मो० लियाकत मोडल)
 सहायक निदेशक (लो० नि० वि०)
 MD. LIKAT MONDAL
 ASSTT. DIRECTOR, PWD
 Govt. of NCT of Delhi
 Delhi Secretariat, IP Estate,
 New Delhi-110002

**Upto date details of CCTV cameras installed in
various RWA/MA as on 28.12.2021**

Annexure (Qr No.02)

AC No.	AC Name	number of CCTV camera installed
1	Narela	2343
2	BURARI	2000
3	TIMARPUR	1730
4	ADARSH NAGAR	1941
5	BADLI	2000
6	RITHALA	2964
7	BAWANA	2777
8	MUNDKA	2111
9	KIRARI	2138
10	SULTANPUR MAJRA	2284
11	NANGLOI JAT	2000
12	MANGOL PURI	2108
13	ROHINI	1921
14	SHALIMAR BAGH	2393
15	SHAKUR BASTI	2516
16	TRI NAGAR	1752
17	WAZIRPUR	1609
18	MODEL TOWN	1926
19	SADAR BAZAR	1217
20	CHANDNI CHOWK	1333
21	MATIA MAHAL	1802
22	BALLIMARAN	1377
23	KAROL BAGH	2002
24	PATEL NAGAR	2000
25	MOTI NAGAR	2000
26	MADIPUR	2000
27	RAJOURI GARDEN	2000
28	HARI NAGAR	2084
29	TILAK NAGAR	2000
30	JANAKPURI	2000
31	VIKASPURI	2000
32	UTTAM NAGAR	2000
33	DWARKA	1929
34	MATIALA	2161
35	NAJAFGARH	1649
36	BIJWASAN	1768
37	PALAM	1551
38	DELHI CANTT	1311
39	RAJINDER NAGAR	1825

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AC No.	AC Name	number of CCTV camera installed
40	NEW DELHI	2630
41	JANGPURA	2000
42	KASTURBA NAGAR	1937
43	MALVIYA NAGAR	1987
44	R K PURAM	1948
45	MEHRAULI	1969
46	CHHATARPUR	2000
47	DEOLI	1882
48	AMBEDKAR NAGAR	1824
49	SANGAM VIHAR	2005
50	GREATER KAILASH	1981
51	KALKAJI	1933
52	Tughlakabad	1991
53	BADARPUR	2011
54	OKHLA	1850
55	TRILOKPURI	1823
56	KONDLI	2002
57	PATPARGANJ	2833
58	LAXMI NAGAR	1956
59	VISHWAS NAGAR	0
60	KRISHNA NAGAR	1413
61	GANDHI NAGAR	385
62	SHAH DARA	2403
63	SEEMA PURI	1909
64	ROHTAS NAGAR	1979
65	SEELAMPUR	2000
66	GHONDA	1824
67	BABARPUR	2005
68	GOKALPUR	1987
69	MUSTAFABAD	0
70	KARAWAL NAGAR	2289
Total		133278

S.O.P 3

GOVERNMENT OF NCT OF DELHI
PWD SECRETARIAT: 5TH LEVEL: B-WING
DELHI SECRETARIAT: I P ESTATE
NEW DELHI: 110002

F.No.ENC/DIR(W)/SOP/CCTV/2021/ 9665-72
CD No. 057665794

Dated: 21/10/21

Standard Operating Procedure for Operationalization of the Scheme of Installation of
CCTV Cameras in NCT of Delhi.

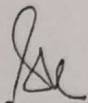
In partial modification of the Order No. minhealth/7032 dt. 27/08/2018 and Order No. 54(9)/EE(E)-I/CCTV/1156-63 CD No.057625844 dt. 28/01/2021 regarding Standard Operating Procedure (SOP) for installation of CCTV Cameras in the NCT of Delhi, the following SOP shall be in force with immediate effect.

1. In order to make the scheme of CCTV Cameras more public oriented, the Hon'ble MLA/Residential Welfare Associations/Market Welfare Associations (RWAs/MAs)/Residents in the NCT of Delhi shall be allowed to make application for installation of the CCTV Cameras in their locality.
2. For this purpose, Public Works Department (PWD), Govt. of NCT of Delhi, shall provide a link on its official website for the Hon'ble MLA/RWAs/MAs/Residents for making an application for installation of CCTV Cameras.
3. Interested Hon'ble MLA/ RWAs/MA/Residents desirous of installing CCTV Cameras in their locality/vicinity shall apply through this link and shall fill the online application form.
4. The form shall contain the relevant details, which, inter-alia, include the following:
 - a) Name of applicant (Individual/ Resident Welfare Association/Market Association / MLA/ MLA representative).
 - b) Contact number of the individual/representative of the applicant Hon'ble MLA/ RWA/MA (as applicable).
 - c) Details of the Constituency i.e. consultancy Name & number.
 - d) Address & CA number of the resident willing to allow the power supply for the ODE along with the requisite undertaking (to be uploaded) from the house owner, that he will not disconnect the power supply of CCTV Cameras for next five years, along with her/his contact number/mobile number.
 - e) Latest Electricity bill Copy details of the RWA/MA representative and willing resident.
5. The PWD will analyze the feasibility of the proposal of the Hon'ble MLA/ RWAs/MA/Residents and submit the consolidated list for approval on monthly basis through the PWD Sectt.

6. Once the proposed locations for installation of the CCTV cameras is finalized/approved, a team comprising of the following shall together decide the number of CCTVs required on these respective locations.
 - (i) Representatives of Hon'ble MLA/ RWA/MA/House Owners.
 - (ii) Representatives of Local Police
 - (iii) Representative of PWD
 - (iv) Installation Engineer
7. The draft plan formulated by the above said team will be presented in the General Body Meeting (GBM) of the concerned RWA to invite objections/suggestions. After incorporating viable suggestions/objections, final plan shall be finalized by the above team.(if applicable)
8. The vendor will install CCTV Cameras on the locations finalized by the above team.
9. The respective RWA/House Owner will provide Electricity Connection for the functioning of CCTV from the nearest available source from her/his own premises Electricity connection. The standard applicable prescribed charges will be reimbursed to the electricity provider/Rebate in Electricity bill shall be allowed as applicable. The RWA/MA/ House Owner will also facilitate the access to said electricity source to the Engineer/team responsible for installation.
10. The operation & maintenance cost, including electricity consumption charges and 4G Data plan charges, shall be borne by PWD. The respective DISCOMs shall raise a separate bill online in proper format indicating Camera reference with location, CA Number, Name and Address of the electricity provider to Ex. Engineer(E) – I(CCTV, Wi-Fi, Street Light), PWD who will ensure the reimbursement of the same after due verification.
11. Cameras will be handed over to the concerned RWA/Market Association /Individual after complete installation. However, the complete CCTV Camera system i/c CCC shall be handed over to PWD and only thereafter system shall be considered as complete. The ownership of cameras shall, nonetheless, remain with PWD.
12. A centralized helpline number will be provided by Vendor to Hon'ble MLA/PWD/ RWAs/MA/ individual for any complaint.
13. Feed of the CCTV Cameras installed under the Scheme:
 - a) Feed of CCTV Cameras i/c play back and live view within Wi-Fi range of the CCTV Cameras (without Admin Rights) will be provided to:
 - (a) RWA representative
 - (b) House owner

- 5
- b) Feed of CCTV Camera i/c play back and live view with Wi-Fi range of CCTV Cameras and for remote viewing (without Admin Rights) will be provided to.
- Area DM
 - Area DCP
 - Local Police
 - PWD
- c) The Mobile Nos. of the concerned representatives of the aforesaid stakeholders will be fed into the system so that alarm, if any, gets reported to them immediately through an automated SMS Technology.

These issues with the approval of the Hon'ble Minister (PWD), GNCTD.


Special Secretary (PWD)

F.No.ENC/DIR(W)/SOP/CCTV/2021/ 9665-72
CD No. 057665794

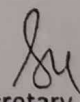
Dated: 21/10/21

Copy for information and necessary action:-

1. Commissioner of Police, Police Headquarters, Delhi Police, MSO Building, I.P. Estate, New Delhi.
2. Engineer-in-Chief, PWD, 12th floor, MSO Building, I.P. Estate, New Delhi.
3. The Project Manager (CCTV, Wi-Fi, Street Lights), GNCTD, 11th floor, MSO Building, I.P. Estate, New Delhi.
4. The Chief Managing Director, Bharat Electronics Limited, through E-mail-cmdbel.co.in

Copy for information:-

1. OSD to Hon'ble Chief Minister, Delhi, 3rd floor, Delhi Secretariat, Delhi.
2. OSD to Hon'ble Minister, PWD, 7th floor, A-wing, Delhi Secretariat, Delhi.
3. OSD to Chief Secretary, Delhi, 5th floor, Delhi Secretariat, Delhi.
4. PPS to Secretary, PWD, GNCTD, 5th floor, B-Wing, Delhi Secretariat Delhi


Special Secretary (PWD)